

DIVISION BENCH

ITEM NO.126

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP NO.29/ND/2009

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 24th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	RAJ KUMAR AGARWAL & ORS V/S J. B. DARUKA PAPERS LTD & ORS
UNDER SECTION	397/398 OF COMPANIES ACT, 1956

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Yogesh Jagia with Sh. Harshit Batra & : *For the petitioner*
Sh. Shubham Agarwal, Advs.

Sh. Adesh Tandon, PCS. : *For the Respondent No.2-9, 11-13*

ORDER

Ld. Counsels representing the parties are present physically.

- 1.** Ld. Counsel representing the Petitioner has made his arguments in part.
- 2.** Further arguments to continue on 16th May, 2024 on behalf of the petitioner as well as for rebuttal on behalf of the respondents, and the matter to be taken up at 02:30 PM.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

24th April, 2024

*Kavya Prakash Srivastava
(Stenographer)*